

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 124
CP-143(ND)/2013

IN THE MATTER OF:

Rockman Advertising & Marketing India Pvt. Ltd. & Ors.	Applicant/petitioners
Vs.		
M/s. Sharp Eye Advertising Pvt. Ltd.	Respondent

Order under Section 397/398 of the Companies Act

Order delivered on 01.08.2019

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant: Ms. Radhika & Mr. Akash Jandial, Advocate

For the Respondent: Mr. Rohen Ganpathy, Advocate

ORDER

List before Principal Bench on 09.10.2019.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**